

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF FIBERTECH INFRACON
PRIVATE LIMITED**

1.	Name of corporate debtor	Fibertech Infracon Private Limited
2.	Date of incorporation of corporate debtor	31 st May 2008
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Mumbai, Maharashtra
4.	Corporate Identity Number / Limited Liability Identity Number of corporate debtor	Corporate Identification Number (CIN): U28112MH2008PTC183006
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Flat No. 604, 5th Floor, Honey Archana Apartment, Above Axis Bank, Near Med Nagpur, Nagpur MH 440009
6.	Date of closure of insolvency resolution process	27 th July 2019
7.	Liquidation commencement date of corporate debtor	5 th December 2019 (NCLT Order dated 5.12.2019 received on 13.12.2019)
8.	Name and registration number of insolvency professional acting as liquidator	Name: Rekha Kantilal Shah Reg No.: IBBI/IPA-001/IP-P00776/2017-18/11349
9.	Address and e-mail of the liquidator as registered with the Board	Address: 201, Leela Apartment, J K Paradise & Rajanand Complex, Off Eksar Road, Borivali (West), Mumbai- 400 092 Email: rekhashah3@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 109 A, Patel Shopping Centre - B Bldg, C wing, Chandavarkar Road, Borivali (West), Mumbai – 400 092 Email: ip.fibertech@gmail.com
11.	Last date for submission of claims	12 th January 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Fibertech Infracon Private Limited on 5.12.2019.

The stakeholders of Fibertech Infracon Private Limited are hereby called upon to submit a proof of their claims, on or before 12.1.2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date and Place: Mumbai, 16th December, 2019



Rekha

Sd/-

Rekha Kantilal Shah

Liquidator of Fibertech Infracon Private Limited

Reg. No.: IBBI/IPA- 001/IP-P00776/2017-2018/11349